

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. C.P.(IB)-399(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2024**

NAME OF THE PARTIES: - Apac Financial Services Private Limited
V/s.
Shirish Arya

Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Aniruth Purusothaman appeared for the Petitioner. Adv. Nausher Kohli a/w Adv. Gargi Maideo appeared for the Respondent/Personal Guarantor. The matter is likely to be settled. At the joint request of the parties, list this matter on **13.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)